

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 189 of 2013 &  
IA No. 257 of 2013**

**Dated : 13<sup>th</sup> August, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of**

**Shri Bajrang Power Ispat Ltd. ... Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission  
& Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Balbir Singh  
Mr. Aashish Anand Bernard

**ORDER**

Admit. Issue notice in the Appeal as well as in I.A. No. 257 of 2013 (Appl. for stay) to the Respondents returnable on 13.09.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **13.09.2013.**

**(Justice Surendra Kumar)  
Judicial Member**

*ts/mk*

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**